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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION 498/96

dt. 19-4-96

Between

Madala Jayadass : Applicant

and

1. General Manager
SC Rly., Rail Nilayam
Secunderabad

2. Divnl. Railway Manager
SC Rly., Vijayawada

3. Chief Signal and Telecom Engr.
SC Rly., Vijayawada

4. K. Satyanarayana
5. K. Penchalaiah

6. Smt. ADT Lakshmi : Respondents

Counsel for the applicant : K.K. Chakravarthy
Advocate

Counsel for the respondents : N.R. Devaraj, SCGSC

CORAM

HON. MR. JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN

HON. MR. RAJENDRA PRASAD, H, MEMBER (ADMN.)

Judgement

(Oral order per Hon. Mr. Justice M.G. Chaudhari, VC)

Heard Sri K.K. Chakravarthy, for the applicant
Sri W. Satyanarayana for
and Sri N.R. Devaraj for the official respondents.

2. The applicant was unable to make grade at the
final selection although he was seniormost amongst the
four candidates. The respondents have produced proceedings

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of the selection conducted on 4-3-1996, by the Selection Committee. It reveals that although the applicant has been given maximum marks on account of the seniority under other heads ~~and as a consequence~~ ^{but} he earned lesser marks than other three and having regard to his lesser total he could not be selected. It is not possible for us to go behind the ~~offer~~ ^{evaluation} made by the Selection Committee and as the matter stands we see no grievance that ~~can be~~ ^{is capable} of being legally redressed.

3. Hence, the OA rejected.

4. We make it clear that the selection made is not the subject matter of the instant case and this order does not apply ^{to} _n any challenge to the same if contemplated.

H. Rajendra Prasad
(H. Rajendra Prasad)
Member (Admn.)

M.G. Chaudhari
(M.G. Chaudhari)
Vice Chairman

Dated : April 19, 96
Dictated in Open Court

Ansby
Deputy Registrar O.C.C.

SK

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To

1. The General Manager, SC Rly,
Railnilayam, Secunderabad.
2. The Divisional Railway Manager,
SC Rly, Vijayawada.
3. The Chief Signal and Telecom Engineer,
SC Rly, Vijayawada.
4. One copy to Mr.K.K.Chakravarthy, Advocate, CAT.Hyd.
5. One copy to Mr.N.R.Devraj, SC for Rlys, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD :M(A)

Dated: 19-4-1996

ORDER/JUDGMENT

M.A/R.A./C.A.No.

in

O.A.No. 498/96.

T.A.No. (w.p.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Ordered/Rejected.

No order as to costs.

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